

stocks of foodgrains and for procurement of foodgrains in surplus States;

(b) if so, the broad outlines of the scheme; and

(c) the action being taken in pursuance thereof?

The Minister of Food and Agriculture (Shri C. Subramaniam): (a) No, Sir.

(b) and (c). Do not arise.

Delhi Milk Scheme

- *43. {
 Shri Bhagwat Jha Azad:
 Shri Rameshwar Tantia:
 Shri Prakash Vir Shastri:
 Shri Jagdev Singh Siddhanti:
 Shri Y. S. Chaudhary:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether milk, ghee, ice-cream and butter are in short supply in Delhi Milk Scheme since September last; and

(b) the efforts being made to improve the situation?

The Minister of Food and Agriculture (Shri C. Subramaniam): (a) Yes.

(b) The following steps have been taken to improve milk supplies:—

- (i) In consultation with the State Governments, steps are being taken to encourage formation of cooperative societies of milk producers who would supply milk only to the Delhi Milk Scheme.
- (ii) Price of raw milk paid to suppliers is being fixed from time to time with a view to attract supplies to the Scheme.
- (iii) Negotiations are under way with the suppliers for them to enter into contracts stipulating minimum supplies both during the flush and the lean seasons.
- (iv) An Officer is being appointed on Special Duty to ex-

plore possible new areas of supply and to increase procurement from the existing areas.

Foodgrains Trading Corporation

- *44. {
 Shri Yashpal Singh:
 Shri Bibhuti Mishra:
 Shri K. N. Tiwary:
 Shri Prakash Vir Shastri:
 Shri Naval Prabhakar:
 Shrimati Savitri Nigam:
 Shri P. R. Chakraverti:
 Shrimati Renuka Ray:
 Shri Brajeshwar Prasad:
 Shri Bishwanath Roy:
 Shri Heda:
 Shri P. Venkatasubbaiah:
 Shri Ravindra Varma:
 Shri D. C. Sharma:
 Shrimati Renuka Barkataki:

Will the Minister of Food and Agriculture be pleased to state:

(a) the progress made in establishing the Foodgrains Trading Corporation;

(b) whether any legislation would be brought forward for this purpose; and

(c) if so, when?

The Minister of Food and Agriculture (Shri C. Subramaniam): (a) to (c). It is proposed to set up the Food Corporation of India as a statutory Corporation. A Bill for this purpose is being introduced in the current session of Parliament.

Package Programme

- *45. {
 Shri Rameshwar Tantia:
 Shri D. D. Puri:
 Shri Onkar Lal Berwa:
 Shri Gulshan:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that while inaugurating the conference of the Key Personnel of the Intensive Agricultural Programme, he criticized the States for their failure to implement